(ख) जी नहीं।

(ग) प्रक्त हो नही उठता।

t[THE MINISTER OF COMMUNI-CATIONS (SHRI S. D. SHARMA): (a) Nc. Sir.

- (b) No.
- (c) Does not arise.]

M/s. (atlbury Fry (India) Limited

1731. SHRI KAMESHWAR SINGH: Will th* Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the licensed capacity of M/s. Cadburj Fry (India) Private Limited for the manufacture of malted foods, cocoa powder drinking chocolates, chocolate and other chocolate con-fectionaries.

- (b) what has J>een their actual production during the last three years; and
- (c) what safeguards Government have taken to ensure that the firm does not exceed its Jiceased capacity?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) M/s. Cadbury Fry operate under a Registration Certificate issued to them under Section 10 of the Industries (Development and Regulation) Act, J 951 for Coca Powder, drinking chocolate, chocolate and confectionaries. No mention of capacity has been made in the Registration Certificate. In regard to malted foods, their licensed capacity has been recognised at 1008 tonnes per annum.

(b) Their production during the last 3 years has been as follows:

	.741				;		releng_	Production (tonnes)			
					Prod	luct (17	1 11	1971	1972	1973
Malted foods .									2785	2794	3166
Cocoa Powder		•		•	•		•	Same of the	98		6
Drinking chocola	tes	٠	• *	;	\bullet^{r}	•			628	840	1042
Chocolate and Ch	nocolate	cor	ıfectio	nary		· Arr	- 1	₹. *.	1155	1201	1435

(c) 'she Industries (Development and Regulation) Act already provides safeguards in this regard.

Hindustan Milk Food Manufacturers Limited

1732. SHRI KAMESHWAR SINGH: Will tht Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) w nether it is a fact that the Hindust an Milk Food Manufacturers Limited was granted a licence to manufacture malted milk food in February, 1971;
- (b) whether the above firm has fulfilled the terms and conditions stipulated in ttie licence; and
 - t[I English translation.

(c) if not what action Government propose to take against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA). (a) Yes, Sir.

(b) and (c) M/s. Hindustan Milk Food Manufacturers Limited have initiated action towards implementation of the conditions of the industrial licence.

Paper plant in Andhra Pradesh

1733. SHRI J. S. ANAND: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Andhra Pradesh State Government have sought